

Rationalisation of Excise Duty Structure on Synthetic Fabrics

4283. SHRI CHINGWANG KONYAK : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the need for rationalisation of the excise duty structure on synthetic fabrics to increase production and sales specially in rural areas; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) : (a) and (b). As a part of the 1982 Budget proposals the excise duty structure on man-made fabrics was reviewed and the rates of duties on such fabrics were modified with a view to introduce further progression in the rate structure. As per the existing duty structure, the rate of duty is dependent on the value of the fabrics—cheaper fabrics are required to bear a low rate of duty while higher priced fabrics are subjected to comparatively higher rates of duty. Further, man-made fabrics woven on handlooms and processed with the aid of power by a factory owned by a State Government Hand-

loom Development Corporation or other agencies approved by Government, have been exempted from the levy of excise duty. There is no proposal under consideration of Government at present to effect any further changes in these rates.

Projects of Orissa Financed by World Bank

4284. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state :

(a) the names of the on going projects of Orissa financed by the World Bank ;

(b) the total amount sanctioned by the World Bank for each of those projects and the target date of their completion ;

(c) the amount actually given to Orissa for each of those projects ; and

(d) the progress made so far in completion of those projects ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (d). A Statement is laid on the Table of the House.

Statement

S. No.	Name of the Project	Date of signing	Amount of IDA Credit/IBRD Loan (\$million)	Credit closing date	Cumulative disbursement upto 31-3-82	Total additional Central Assistance released as on 31-3-82 (Rs. Crores)	Remarks
1	2	3	4	5	6	7	8
1.	IVth Power Transmission (604-IN)	22-1-76	150.00	31-12-82	115.06	2.185	

1	2	3	4	5	6	7	8
2.	Orissa Agri. Dovelopment (682-IN)	1-4-77	20.00	31-12-83	14.181	7.443	
3.	Orissa Irrigation (740-IN)	11-10-77	58.00	31-10-83	36.711	25.098	
4.	Mahana'li Barrages (1078-IN)	5-12-80	83.00	31-3-87	1.534	2.051	
5.	Second National Seed (816-IN)	17-7-78	16.00	31-12-84	2.255		Being Centrally sponsored projects. No additional Central Assistance is released.
6.	NCDC (871-IN)	2-2-79	30.00	31-12-84	14.864		
7.	Second REC. (911-IN)	21-6-79	175.00	31-3-84	105.628		
8.	Inland Fisheries (963-IN)	18-1-80	20.00	30-9-85	0.781		
9.	Cashewnut (1012-IN)	10-6-80	22.00	30-9-85	1.048		

Branch expansion target in Eastern Region

4285. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) whether the bank branch expansion target was being met in the Eastern Region.

(b) if not, the reasons;

(c) is there any proposal to meet the target;

(d) if so, how and when, with details thereof; and

(e) what is the latest target fixed for different States, State-wise details?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY):

(a) to (e). The branch licensing policy for the 3 year period January 1979 to March 1982 aimed primarily at improving the banking coverage in under-banked districts to the level of one branch on an average for 20,000 people in rural semi-urban areas. In pursuance of

this objective, district-wise plans for branch expansion in the States/ Union Territory comprising the Eastern Region were drawn up by the Reserve Bank of India in consultation with the State Governments and banks. Available data relating to the branch expansion programme achieved upto 31-12-1981 are set out below :

State/Union Territory	Number of Additional offices required to be opened under the branch licensing policy January 1979 to March 1982	Number of centres allotted on recommendations of the State Governments/individual application	Number of centres at which branches have been opened during January 1979 to December 1981
Bihar	1441	1528	1128
Orissa	406	482	423
West Bengal	785	599	441
Andaman & Nicobar Islands	—	—	—
Total	2632	2609	1992